

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No. HC.XXXVII-19/2018/ 541 /R. Cell

Dated Guwahati the 24th of September, 2018

The Gauhati High Court has been pleased to call the following Grade-II officers for Interview/Viva-Voce in connection with **regular promotion from Grade-II to Grade-I of Assam Judicial Service** as per the schedule indicated below:

SCHEDULE OF INTERVIEW:

Sl. No.	Name of Officers	Date of Interview	Reporting time for Interview
1.	Shri Dibyajyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari	04.10.2018 (Thursday)	4.00 PM
2.	Smt. Rini Bharali, Counsellor, Family Court No. 2, Kamrup Metro, Guwahati		
3.	Shri Lohit Kumar Saikia, Civil Judge & Assistant Sessions Judge, Barpeta		
4.	Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Dibrugarh		
5.	Smt. Sangeeta Gogoi Bora, Chief Judicial Magistrate, Nagaon		
6.	Shri Sujit Kumar Ghosh, Secretary, District Legal Services Authority, Dhemaji	05.10.2018 (Friday)	4.00 PM
7.	Shri Bablu Sutradhar, Chief Judicial Magistrate, Chirang, Kajalgaon		
8.	Shri Jayanta Kumar Das, Civil Judge & Assistant Sessions Judge, Darrang, Mangaldoi		
9.	Smt. Kanchan Newar, Joint Registrar (Vigilance), Gauhati High Court, Guwahati		
10.	Shri Nasim Akhtar, Civil Judge & Assistant Sessions Judge, Kokrajhar		
11.	Shri Kuntal Sarma Pathak, Civil Judge & Assistant Sessions Judge No. 1, Kamrup Metro, Guwahati	08.10.2018 (Monday)	4.00 PM
12.	Shri Biprajit Roy, Chief Judicial Magistrate, Sivasagar		
13.	Shri Kaushik Hazarika, Chief Judicial Magistrate, Bongaigaon		
14.	Shri Pijush Pratim Bairagi, Chief Judicial Magistrate, Kamrup Metro, Guwahati		
15.	Shri Ratnadip Bhattacharjee, Secretary, District Legal Services Authority, Kokrajhar		

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16.	Shri Jaspal Singh, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	09.10.2018 (Tuesday)	4.00 PM
17.	Shri Subhrangshu Dhar, Secretary-cum-Registrar, Office of the Lokayukta, Assam		
18.	Smt. Munmun B. Sarma, Civil Judge & Assistant Sessions Judge, Sonitpur, Tezpur		
19.	Shri Rafique Ahmed Tapadar, Chief Judicial Magistrate, Kamrup, Amingaon		
20.	Shri Ranju Medhi, Civil Judge & Assistant Sessions Judge, Kamrup, Amingaon		
21.	Shri Subhabrata Dutta, Civil Judge & Assistant Sessions Judge, Golaghat		

Venue of Interview: 2nd Floor, Gauhati High Court (New Block), Guwahati.

By Order,
24/9/18
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell

Memo No.HC.XXXVII-19/2018/ 541A /R. Cell

Dated Guwahati the 24th of September, 2018

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of His Lordship.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
8. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 24-09-2018 regarding schedule of Interview in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the home page.
9. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of His Lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of Her Ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.

24/9/18
(M.K. Kalita)

Registrar (Vigilance)-cum-
In Charge, Recruitment Cell,
Gauhati High Court, Guwahati-1